

ITEM NO.28

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.793/2022

VIBHUSHITA SHARMA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.137930/2022-EX-PARTE AD-INTERIM RELIEF, IA No.195602/2022 - CLARIFICATION/DIRECTION and IA No.137930/2022 - EX-PARTE AD-INTERIM RELIEF)

Date : 16-12-2022 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Gaurav Aggarwal, Adv.
Mr. Avneesh Arputham, AOR
Ms. Anuradha Arputham, Adv.
Mr. Ankit Sharma, Adv.

For Respondent(s) Ms. Aishwarya Bhati, ASG
Mr. Durga Dutta, Adv.
Mr. T.S. Sabarish, Adv.
Mr. Raghav Sharma, Adv.
Mr. B.K. Satija, Adv.
Mr. Amrish Kumar, AOR

Mr. Gaurav Sharma, AOR
Mr. Prateek Bhatia, Adv.
Mr. Dhawal Mohan, Adv.
Ms. Mitushi Goyal, Adv.

**Mr. Brijesh Kumar, Adv.
Dr. Monika Gusain, AOR**

**Mr. Sahil Amarnath, Adv.
Mr. Vikrant Y.S. Narula, Adv.
Mr. Akash Sanerwal, Adv.
Mr. Honey Gola, Adv.
Mr. Shokhar Singhal, Adv.
Mr. Robin Khokhar, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Petition on 9 January 2023.
- 2 Mr Gaurav Sharma, counsel appearing on behalf of the Medical Counseling Committee shall file a response in the meantime.

**(CHETAN KUMAR)
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)
Assistant Registrar**